

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17549/2025	NABA @ NABAKISHORE SAHOO VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BALICHANDRAPUR /118 /2025 () //	
2	D-BLAPL/17561/2025	BHAJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /203 /2023 () //	
3	D-BLAPL/17568/2025	JAMIL AKHTAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BARBIL /39 /2025 () //	
4	D-BLAPL/17573/2025	NITESH KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //	
5	D-BLAPL/17576/2025	JAGANNATH MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 () //	
6	D-BLAPL/17580/2025	GOURANGA PURTY @ PURTI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	GURUDIJHATIA /36 /2025 () //	
7	D-BLAPL/17584/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /445 /2023 () //	
8	D-BLAPL/17585/2025	BABULU PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 () //	
9	D-BLAPL/17591/2025	KANDARPA SETHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /87 /2025 () //	
10	D-BLAPL/17595/2025	ANIL NAYAK @ NAIK VS STATE OF ODISHA	MANASI MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /2022/000932C202500002 () //	
11	D-BLAPL/17598/2025	MAHFUJ HUSSAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ / () //	AOR20220001648C202500060

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12	D-BLAPL/17601/2025	DEEPAK KUMAR BHOI @ DEEPAK BHOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BANARAPAL /171 /2025 () //	
13	D-BLAPL/17607/2025	JAGA @ JAGANNATH SWAIN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KABISURYANAGAR /334 /2024 () //	
14	D-BLAPL/17613/2025	G.GHANASHYAMA @ SHYAMAGHANA VS STATE OF ODISHA	ASHOK DAS VS	JARADA /392 /2022 () //	
15	D-BLAPL/17614/2025	LAXMIDHAR SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MAHANGA /86 /2025 () //	
16	D-BLAPL/17617/2025	MURALI SETHI VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /77 /2025 () //	
17	D-BLAPL/17619/2025	RAKADA @ MERSHA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /107 /2025 () //	
18	D-BLAPL/17624/2025	BIRENDRA SAHOO @ BAPI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TIRTOL /183 /2025 () //	
19	D-BLAPL/17627/2025	PITAMBAR NAIK VS STATE OF ODISHA	PATITAPABAN NATH VS	PATNA /55 /2025 () //	AOR20230000492C202500008
20	D-BLAPL/17629/2025	MUNA @ SANJIB KUMAR SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHANDAGIRI P.S. /546 /2024 () //	AOR20220003722C202500093
21	D-BLAPL/17630/2025	BINOD BEHERA VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /469 /2024 () //	AOR20220001301C202500018
22	D-CMP/23500/2025	JHUNU PANIGRAHI VS DR.ANUPAMA PADHY	DEBARAJ MOHANTY VS	// () //	
23	D-CMP/23513/2025	SAROJ KUMAR SAHU	MANMAYA KUMAR DASH	//	

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	CMP/862/2025	VS BISHAL RAUL	VS	CIVIL JUDGE (SD),CHATRAPUR(Ganjam)	
24	D-CMP/23563/2025	KANAK MOHARANA	LALIT KUMAR MAHARANA	//	CS/0000070/2023
		VS	VS	()	
25	D-CONTC/23489/2025	SRI SRI SRI MADAN MOHAN MAHAPRABHU BIJE, GANJAM		//	
		M/S. SHREE GANESH INDUSTRIES, CUTTACK	ADV.	//	
		VS	VS	()	
26	D-CONTC/23493/2025	SATYABRATA SAHOO, ADDL.CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT, BBSR			
		M/S DAKHINESWARI SAW MILL, JAGATPUR	ADV.	//	
		VS	VS	()	
27	D-CONTC/23507/2025	SATYABRATA SAHOO, ADDL.CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT,BBSR			
		NARAYAN PR.NAYAK	ADV.	//	
		VS	VS	()	
28	D-CONTC/23518/2025	AARBINDA AGARWAL, I.A.S		//	
		SANTANU KUMAR SAHOO	RUCHI RAJGARHIA	//	
		VS	VS	()	
29	D-CONTC/23525/2025	SHIVASHISH NAYAK,CHIEF ENGINEER, TPWODL		//	
		SOUBHAGYA RANJAN DAS	ADV.	//	
		VS	VS	()	
30	D-CONTC/23526/2025	ANU GARG, I.A.S		//	
		PITABAS ROUT	ADV.	//	
		VS	VS	()	
31	D-CONTC/23530/2025	SARA HEMBRAM,OAS		//	
		SANTOSH DAKUA	ADV.	//	
		VS	VS	()	
32	D-CONTC/23538/2025	KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, ODISHA		//	
		BIJAYA KRUSHNA TRIPATHY	ADV.	//	
		VS	VS	()	
33	D-CONTC/23541/2025	DR. RATNAKAR DALEI, EXECUTIVE ENGINEER, JAJPUR IRRIGATION DIVN.		//	
		NISITH RANJAN BEHERA	ADV.	//	
		VS	VS	()	
34	D-CONTC/23545/2025	PRIYABRATA PANDA, ASST. REGISTRAR,COOPERATIVE SOCIETIES		//	
		SNIGDHA MOHANTY	ADV.	//	
		VS	VS	()	

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35	D-CONTC/23546/2025	SASWATA MISHRA, I.A.S RATIKANTA PATRA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
36	D-CRLA/17572/2025	BHABATOSH MALLICK, TAHASILDAR, CHANDBALI DASARATHI MOHANTY VS	ASHOK JENA VS	// ATHGARH /131 /2025 ()	
37	D-CRLA/17581/2025	STATE OF ODISHA SUKANT SAHU@SUKANT KUMAR SAHU VS	TUSAR KUMAR MISHRA VS	// JARAPADA /44 /2016 ()	
38	D-CRLA/17623/2025	STATE OF ODISHA SUKRA @ GABRIEL BILUNG VS	TUSAR KUMAR MISHRA VS	// RAIBAGA /2 /2021 ()	
39	D-CRLMA/17586/2025	STATE OF ODISHA UNION OF INDIA VS	DARPANARAYAN PATTNAYAK VS	// //0 ()	
40	D-CRLMA/17592/2025	SUJIT KUMAR THATOI KAKA@SURYANARAYAN PATTNAIK VS	ADV. VS	// ANGUL TOWN /738 /2017 ()	
41	D-CRLMC/17554/2025	STATE OF ODISHA ADITYA @ PINTU SAHU VS	JNYANANANDA PANDA VS	// //0 ()	
42	D-CRLMC/17557/2025	STATE OF ODISHA NAUSAD KHAN VS	GOKULANANDA SAHU VS	// KHAPRAKHOL /26 /2001 ()	
43	D-CRLMC/17566/2025	STATE OF ODISHA SAROJ NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /54 /2013 ()	
44	D-CRLMC/17570/2025	STATE OF ODISHA KARTIKEYA SAHOO VS	BIRAJA PRASAD NANDA VS	// SPL.TASK FORCE /15 /2019 ()	
45	D-CRLMC/17582/2025	STATE OF ODISHA ANIRUDHA SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KODALA /58 /2009 ()	
		STATE OF ODISHA		//	

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46	D-CRLMC/17588/2025	KANHU CHARAN DALAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (CHATRAPUR) /281 /2025 () //	
47	D-CRLMC/17590/2025	AMAR PATI VS STATE OF ODISHA	MANOJ PANIGRAHI VS	PATTAMUNDAI /459 /2015 () //	AOR20220001665C202500059
48	D-CRLMC/17596/2025	BHAGABAT PRASAD MAHAKUL VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	/ /0 () //	
49	D-CRLMC/17600/2025	BIBEK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /15 /2019 () //	
50	D-CRLMC/17612/2025	RAJA @ RUDRA NARAYAN SAHOO VS STATE OF ODISHA	ACHYUTA PRIYA DARSAN MISHRA VS	TIRTOL /421 /2023 () //	
51	D-CRLMC/17615/2025	JASASWEE HARICHANDAN RAY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MAHILA P.S.(BBSR) /99 /2022 () //	
52	D-CRLMC/17621/2025	BAREN KUMAR MOHAPATRA VS STATE OF ODISHA	SATYABRATA DASH VS	/ /0 () //	
53	D-CRLMP/17574/2025	MAMATA KUMARI SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //	
54	D-CRLMP/17578/2025	CHATURBHUJA SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
55	D-CRLMP/17594/2025	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ /0 () //	
56	D-CRLMP/17616/2025	DR. NIGAM LAHARI SAMANTARAY VS STATE OF ODISHA	RUCHI RAJGARHIA VS	/ /0 () //	
57	D-CRLMP/17620/2025	SAILABALA MALLICK @ SAILABALA MALIK	BIBHUTI RANJAN MOHANTY	/ /0	

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		VS	VS	()	
		SUPERINTENDENT OF POLICE, BHADRAK		//	
58	D-CRLREV/17550/2025	GOVINDA PURTY	DEEPAK KU SAHOO	RARUAN /69 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLREV/17603/2025	PAPU BEHERA @ SIPU BEHERA	PARTHA SARATHI DAS	BAMBARI /282 /2024	AOD20240000364C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-MACA/23502/2025	PUSPA LATA@PUSHPA LATA SUNANI	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		NITYANANDA SUNANI		//	
61	D-MACA/23509/2025	MUNI MUNDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		SUSHANT MUNDA		//	
62	D-MACA/23523/2025	NATIONAL INSURANCE CO. LTD.,ANGUL	SUBRAT SATPATHY	//	
		VS	VS	()	
		MALLI RANI PRADHAN		//	
63	D-MACA/23533/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	()	
		MAMI NAYAK		//	
64	D-MACA/23542/2025	M/S. BHARATI AXA GENERAL INSURANCE CO. LTD.	ABAS ALI KHAN	//	
		VS	VS	()	
		RATNAMANJARI PRADHAN		//	
65	D-MACA/23549/2025	ALIBHA PATEL	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		BADAL KUMAR RAY		//	
66	D-MACA/23555/2025	KAMALA PADHAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		DUSHMANTA NAIK		//	
67	D-MACA/23560/2025	RABI KALO	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		KUMUD CHANDRA MALLIK		//	
68	D-MACA/23568/2025	DEVID@DEVID HERO	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	

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69	D-MACA/23569/2025	PANKAJ KUMAR AGRAWAL ETAMAN @ ATAMAN BILUNG VS PRIYADARSHI MOHAPATRA	PRADEEP KUMAR MISHRA VS	// // 0	
70	D-SAO/23495/2025	SAMBHUNATH KATUALA VS PURNENDU KUMAR DAS	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //	
71	D-TRP(C)/23553/2025	TEJASWARI MUDULI VS HIMANSHU SEKHAR MOHANTY	RAJENDRA KUMAR PRADHAN VS	// 0 //	
72	D-WA/23491/2025	STATE BANK OF INDIA, BBSR VS SUJIT KUMAR GHOSH	MAMTA TRIPATHY VS	// 0 //	
73	D-WA/23504/2025	BHOLESWAR SWAIN VS COMMISSIONER-CUM-SECRETARY, CO-OPERATION DEPT.,KHORDHA	HRUDANANDA MOHAPATRA VS	// 0 //	
74	D-WA/23534/2025 WA/948/2025	PRAMOD CHANDRA GURU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
75	D-WA/23539/2025 WA/949/2025	SISIR KUMAR PANI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
76	D-WA/23567/2025 WA/950/2025	SARBESWAR NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
77	D-WP(C)/23487/2025	PATCHAVA KARUNAKAR VS THE DEPUTY COMMISSIONER OF CENTRAL TAX , JHARSUGUDA	ANIL BEZAWADA VS	// 0 //	
78	D-WP(C)/23488/2025	GAGRAB KANHAR VS REVENUE DIVISIONAL COMMISSIONER, (SD), BERHAMPUR, GANJAM	SUSANTA KUMAR LENKA VS	// 0 //	
79	D-WP(C)/23490/2025	ASHIS PRADHAN VS BANK OF INDIA	ASHUTOSH PANDA VS	// 0 //	

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80	D-WP(C)/23492/2025	GAJENDRA KUMAR SINGH VS THE GENERAL MANAGER, HINGULA AREA,	SUNKUR SUDHAKAR RAO VS MAHANADI COAL FIELDS LIMITED (MCL), ANGUL	// ()	
81	D-WP(C)/23494/2025 WP(C)/16185/2025	KAMALAKANTA PANDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS STATE OF ODISHA	// () //	
82	D-WP(C)/23496/2025 WP(C)/16158/2025	PRAFULLA KUMAR THAKUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// () //	
83	D-WP(C)/23497/2025	PRAMOD PRADHAN VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS STATE OF ODISHA	// () //	
84	D-WP(C)/23498/2025	HIMANSHU SEKHAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// () //	
85	D-WP(C)/23499/2025	UNION OF INDIA VS BIRANCHI NARAYAN SAMAL	SOUBHAGYA CHANDRA DEV DASH VS BIRANCHI NARAYAN SAMAL	// () //	
86	D-WP(C)/23501/2025 WP(C)/16154/2025	NEPAL CHANDRA PATEL VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// () //	
87	D-WP(C)/23503/2025 WP(C)/16123/2025	SANTI SOUJANYA RATNA NABHI VS CHIEF GENERAL MANAGER, IDBI HOUSE, BBSR	SASWATI MOHAPATRA VS CHIEF GENERAL MANAGER, IDBI HOUSE, BBSR	// () //	
88	D-WP(C)/23505/2025	THE BRANCH MANAGER PHULBANI BRANCH CHOLAKA VS THE STATE TRANSPORT COMMISSIONER , ODISHA	MAHAKANTA INVESTMENT AND FINANCE COMPANY LTD VS THE STATE TRANSPORT COMMISSIONER , ODISHA	// () //	
89	D-WP(C)/23506/2025	DR. PRADYUMNA KUMAR PADHAN VS STATE OF ODISHA	NIROD KUMAR SAHU VS STATE OF ODISHA	// () //	
90	D-WP(C)/23508/2025	THE BRANCH MANAGER PHULBANI BRANCH CHOLAKA VS THE STATE TRANSPORT COMMISSIONER , ODISHA	MAHAKANTA INVESTMENT AND FINANCE COMPANY LTD VS THE STATE TRANSPORT COMMISSIONER , ODISHA	// () //	
91	D-WP(C)/23510/2025	GOLAKHA CHANDRA DALAI	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/23511/2025	RADHASHYAM PARIDA	AKSHAYA KUMAR JENA	//	
		VS	VS	()	
		THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR			
93	D-WP(C)/23512/2025	AKSHAYA KUMAR JENA	SARADA PRASANNA MOHARANA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/23514/2025	PRASHANTA KUMAR NAYAK	PRAHALLAD SAHU	//	
		VS	VS	()	
		UNION OF INDIA		//	
95	D-WP(C)/23515/2025	TAPAS KUMAR CHATARJEE	AKSHAYA KUMAR JENA	//	
		VS	VS	()	
		THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR			
96	D-WP(C)/23516/2025	M/S RK ENTERPRISES	MADHAB LAL AGARWAL	//	
		VS	VS	()	
		SUPERINTENDENT DHENKANAL (CENTRAL GST)		//	
97	D-WP(C)/23517/2025	PRADEEP KUMAR PANDA	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202500020
		VS	VS	()	
		UNION OF INDIA		//	
98	D-WP(C)/23519/2025	M/S PRAKASH CHANDRA SAHOO	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500045
		VS	VS	()	
		COMMISSIONER OF SALES TAX CT AND GST		//	
99	D-WP(C)/23520/2025	BHIMA ROHIDAS	ASWINI KUMAR DASH	//	
		VS	VS	()	
		HARIPRIYA ROHIDAS @ CHINMAYEE ROHIDAS		//	
100	D-WP(C)/23521/2025	BANKIM BIHARI BAHINIPATI	AKSHAYA KUMAR JENA	//	
		VS	VS	()	
		THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR		//	
101	D-WP(C)/23522/2025	M/S GHANASHYAMA SAHOO	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500044
		VS	VS	()	
		COMMISSIONER OF CT AND GST		//	
102	D-WP(C)/23524/2025	M/S SHREE RAM CONSTRUCTION	DEBASISH HAZRA	//	AOD20240000796C202500023
		VS	VS	()	

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103	D-WP(C)/23527/2025 WP(C)/16164/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS SANJUKTA RANA VS STATE OF ODISHA	SUSANT SEKHOR MOHAPATRA VS	// // ()	AOD20220004450C202500014
104	D-WP(C)/23528/2025	SURIYAKANTA SAHOO VS STATE OF ODISHA	GOPAL CHANDRA MOHARANA VS	// // ()	
105	D-WP(C)/23529/2025	PRASAN KUMAR DASH VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// // ()	
106	D-WP(C)/23531/2025	DR.PARESH CHANDRA MOHANTA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()	
107	D-WP(C)/23532/2025	BHIMSEN GANTHIA VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// // ()	
108	D-WP(C)/23535/2025	RANGA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // ()	
109	D-WP(C)/23536/2025	ARUNDHATI INFRA TECH PVT.LTD VS ASHUTOSH PANDA	SURAJIT MAHANTA VS	// // ()	
110	D-WP(C)/23537/2025	BHARAT CHANDRA SWAIN VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// // ()	
111	D-WP(C)/23540/2025	KEDAR KUMAR SETHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()	
112	D-WP(C)/23543/2025	RUPAK KUMAR PAL VS NILANDRI CHANDRIKA ROUT	SUSANTA KUMAR TRIPATHY VS	// // ()	
113	D-WP(C)/23544/2025	TUTU MAJUMDAR VS COLLECTOR NABARANGPUR	TUKUNA KUMAR MISHRA VS	// // ()	

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114	D-WP(C)/23547/2025	HIMASU SEKHAR SAHU VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
115	D-WP(C)/23548/2025	LAXMIDHAR PADHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
116	D-WP(C)/23550/2025	ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
117	D-WP(C)/23551/2025	MILAN KUMAR JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //	
118	D-WP(C)/23552/2025	SAROJ KUMAR RATH VS ASST. REGISTRAR OF COOPERATIVE SOCIETIES, BBSR CIRCLE	SHAKTI DATTA TRIPATHY VS	// 0 //	
119	D-WP(C)/23554/2025	BANDANI PATNAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
120	D-WP(C)/23556/2025	JAGA @ JAGUBANDHA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
121	D-WP(C)/23557/2025 WP(C)/16162/2025	NIHAR RANJAN BEURA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	
122	D-WP(C)/23558/2025	ASWINI KUMAR DASH VS STATE OF ODISHA	VS	// 0 //	
123	D-WP(C)/23559/2025	TAPASWINI HOTA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
124	D-WP(C)/23561/2025	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
125	D-WP(C)/23562/2025	MANGAL MAJHI	ABHIRAM SWAIN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		THE STATE OF ODISHA		//	
126	D-WP(C)/23564/2025	MUNMUN RATH	BASUDEV PUJARI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/23565/2025	HEMANT KUMAR RANA	JYOTI PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/23566/2025	SUKANTI SWAIN	GOKULANANDA SAHU	//	
		VS	VS	()	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
129	D-WP(C)/23570/2025	BESI MOHAN RAO	BAIDHAR SAHOO	//	
		VS	VS	()	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
130	D-WP(C)/23571/2025	KRUSHNA BHARATI INSTITUTE OF MEDICAL SCIENCES, SUNDRABANSA	ANURAG KUMAR SETHI	//	
	WP(C)/16200/2025	VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/23572/2025	SURU BEHERA	KOUSIK ANANDA GURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/23573/2025	BHARATI JENA	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500116
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/23574/2025	MAA CHANDI WOMEN SELF HELF GROUP (WSHG0., SUKANTA KUMAR DALAI		//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/23575/2025	HOTEL BIUE LAGOON, KHURDA	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
		CHIEF MANAGER, UNION BANK OF INDIA, BARAMUNDA BRANCH, KHURDA		//	
135	D-WP(C)/23576/2025	JOGESH KUMAR SAHU @ JOGESH SAHU	SAROJ KUMAR PADHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WPCRL/17605/2025	SURESH KUMAR BEHERA	AMITAV TRIPATHY	RANPUR /91 /2025	
		VS	VS	()	

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FILING REPORT AS ON :11/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-ABLAPL/17544/2025 ABLAPL/6847/2025	STATE OF ODISHA CHHETA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	// KHANDAPARA /109 /2025 () //	
138	D-ABLAPL/17545/2025	BABULI @ BABU NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// BASELI SAHI PS /84 /2025 () //	
139	D-ABLAPL/17546/2025	SUSHANTA DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	// SIMULIA /284 /2025 () //	
140	D-ABLAPL/17547/2025	BANSHIDHAR DASH VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// CUTTACK SADAR /204 /2024 () //	
141	D-ABLAPL/17548/2025	SHITAL KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SABARANG /125 /2025 () //	
142	D-ABLAPL/17551/2025	CHANDAN DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SABARANG /125 /2025 () //	
143	D-ABLAPL/17552/2025	USHARANI PARIDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// KANAS /126 /2025 () //	
144	D-ABLAPL/17553/2025	AJAY KUMAR MAHALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	// NILGIRI /207 /2025 () //	
145	D-ABLAPL/17555/2025	TAPI @ SATYAM TARINI MOHANTY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// JAKHAPURA /76 /2025 () //	
146	D-ABLAPL/17556/2025	KURAMU SAHU @ KURMU SAHU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// / /0 () //	
147	D-ABLAPL/17558/2025	NIRMAL CHANDRA BARIK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	// PADAMPUR /146 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-ABLAPL/17559/2025 ABLAPL/6844/2025	BIBHUTI BHUSAN SAHOO @ SATHIA SAHOO VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /147 /2025 () //	
149	D-ABLAPL/17560/2025	BABU RANJAN BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /159 /2025 () //	
150	D-ABLAPL/17562/2025	SUNIL SAHU VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	PADMAPUR /61 /2025 () //	
151	D-ABLAPL/17563/2025	SUDAM MAHARNA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /127 /2025 () //	
152	D-ABLAPL/17564/2025	HALADHAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	POTTANGI /48 /2025 () //	
153	D-ABLAPL/17565/2025	MANORANJAN BHUIYAN VS STATE OF ODISHA	MANAS RANJAN DHAL VS	MALKANGIRI /464 /2021 () //	
154	D-ABLAPL/17567/2025	HALU MUNDARY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	BANDOMUNDA /108 /2025 () //	
155	D-ABLAPL/17569/2025	BABAJI SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /210 /2025 () //	
156	D-ABLAPL/17571/2025	DHAKU @ DUSHMANTA LENKA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //	
157	D-ABLAPL/17575/2025	ALOK BEHERA @ PABITRA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /100 /2025 () //	
158	D-ABLAPL/17577/2025	BICHITRA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KRUSHNA PRASAD /119 /2025 () //	
159	D-ABLAPL/17579/2025	SUDAM PRADHAN	JYOTIRMAYA SAHOO	KRUSHNA PRASAD /130 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-ABLAPL/17583/2025	KUMUDA NAYAK @ DEI	MAHIMANANDA SWAIN	JAJPUR TOWN /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-ABLAPL/17587/2025	SAGAR DAS	SURENDRA KUMAR BISWAL	MANGALPUR /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-ABLAPL/17589/2025	GADDAI MADHUSUDAN RAO	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /174 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
163	D-ABLAPL/17593/2025	DILLIP KUMAR PRADHAN	BISWARANJAN DALAI	BHADRESWAR /101 /2025	AOR20220003722C202500092
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-ABLAPL/17597/2025	SANTOSH KUMAR MALLICK @ SANTOSH MALIK	SWAGAT KUMAR SAHU	SABARANG /121 /2025	AOR20220004593C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-ABLAPL/17599/2025	GOVINDA SAHU	BYOMAKESH TRIPATHY	RENGALI /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-ABLAPL/17602/2025	SABITA PATTANAYAK	UMA SHANKAR PATEL	ROURKELA VIGILANCE /8 /2025	AOR20220000263C202500034
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
167	D-ABLAPL/17604/2025	ARAKHITA PRADHAN	DIPTIMAYEE LENKA	BHADRESWAR /102 /2025	AOD20240000324C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-ABLAPL/17606/2025	MADAN MOHAN SAHOO	BYOMAKESH TRIPATHY	// /0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/17608/2025	PURBA KHILLA @ KHILLO	DIPTI RANJAN BHOKTA	POTTANGI /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/17609/2025	JITENDRA MAHARANA	KHAGESWAR BEHERA	BALANGA /105 /2025	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :11/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/17610/2025	STATE OF ODISHA PURBA KHILLA @ KHILLO VS	DIPTI RANJAN BHOKTA VS	// POTTANGI /52 /2025 ()	
172	D-ABLAPL/17611/2025	STATE OF ODISHA TUKUNA BEHERA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /45 /2025 ()	
173	D-ABLAPL/17618/2025 ABLAPL/6877/2025	STATE OF ODISHA JANMAJAY BIDHAR VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /178 /2025 ()	
174	D-ABLAPL/17622/2025 ABLAPL/6879/2025	STATE OF ODISHA NIRU @ NIRANJAN PARIDA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /389 /2025 ()	
175	D-ABLAPL/17625/2025 ABLAPL/6881/2025	STATE OF ODISHA SAGAR CHAMPATI VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /155 /2025 ()	
176	D-ABLAPL/17626/2025 ABLAPL/6883/2025	STATE OF ODISHA RABINARAYAN DAS VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /389 /2025 ()	
177	D-ABLAPL/17628/2025	STATE OF ODISHA CHHALA NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	// DHARAMGARH /152 /2025 ()	AOD20250000163C202500002

ORISSA HIGH COURT

MISC CASES FILED on :11/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/17592/2025 CRLMA/ /	KAKA@SURYANARAYAN PATTNAIK MP	ADV.	20/2025
2	D-CRLLP/16253/2025 CRLLP/40/2025	ILIAZAR KULLU@ILIAJAR KULU MP	PABITRA KUMAR NAYAK	38/2025
3	D-TRP(C)/23553/2025 TRP(C)/ /	TEJASWARI MUDULI MP	RAJENDRA KUMAR PRADHAN	189/2025
4	D-RVWPET/4419/2025 RVWPET/36/2025	DR. PRASANTA KUMAR MOHANTY MP		236/2025
5	D-MATA/23075/2025 MATA/229/2025	RANJITA NAYAK MP	JATINDRA KUMAR NAYAK	325/2025
6	D-CRLREV/17603/2025 CRLREV/ /	PAPU BEHERA @ SIPU BEHERA MP	PARTHA SARATHI DAS	450/2025
7	D-BLAPL/15738/2025 BLAPL/5620/2025	OMKAR JENA MP	MANAS KUMAR CHAND	686/2025
8	D-RSA/370/2012 RSA/370/2012	PRANABANDHU SAHOO MP	M/S.S.K.NAYAK	825/2025
9	D-RSA/370/2012 RSA/370/2012	PRANABANDHU SAHOO MP	M/S.S.K.NAYAK	826/2025
10	D-RSA/370/2012 RSA/370/2012	PRANABANDHU SAHOO MP	M/S.S.K.NAYAK	827/2025
11	D-RSA/370/2012 RSA/370/2012	PRANABANDHU SAHOO MP	M/S.S.K.NAYAK	828/2025
12	D-CMP/23513/2025 CMP/862/2025	SAROJ KUMAR SAHU MP	MANMAYA KUMAR DASH	898/2025
13	D-CMP/23563/2025 CMP/ /	KANAK MOHARANA MP	LALIT KUMAR MAHARANA	899/2025
14	D-ABLAPL/13447/2025 ABLAPL/5269/2025	BIPLAB RABISHANKAR SAHOO MP		1119/2025
15	D-ABLAPL/10825/2025 ABLAPL/4936/2025	S.LALIT KUMAR MP		1120/2025
16	D-ABLAPL/3072/2025 ABLAPL/1294/2025	CHABILA KUMAR NAIK MP		1121/2025
17	D-CRLMC/38018/2024 CRLMC/4803/2024	SANJAY SAHU@SANJAY KUMAR SAHU MP	SHIBANI SHANKAR PRADHAN	1500/2025
18	D-CRLMC/17582/2025 CRLMC/ /	ANIRUDHA SWAIN MP	SANJIB KUMAR BHANJADEO	1501/2025
19	D-CRLMC/16124/2025 CRLMC/1933/2025	HITESH PANDEY MP		1502/2025
20	D-CRLMC/17588/2025 CRLMC/ /	KANHU CHARAN DALAI MP	SANJIB KUMAR BHANJADEO	1503/2025
21	D-CRLMC/17596/2025 CRLMC/ /	BHAGABAT PRASAD MAHAKUL MP	PRADEEP KUMAR MOHANTY	1504/2025
22	D-CRLMC/17600/2025 CRLMC/ /	BIBEK NAIK MP	AMITAV TRIPATHY	1505/2025
23	D-CRLMC/17590/2025 CRLMC/ /	AMAR PATI MP	MANOJ PANIGRAHI	1506/2025
24	D-CRLMC/17615/2025 CRLMC/ /	JASASWEE HARICHANDAN RAY MP	MANOJ KUMAR PATI	1507/2025
25	D-MACA/20633/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD MP	DADAM ALI KHAN	1518/2025
26	D-MACA/20810/2025	LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD MP	DADAM ALI KHAN	

	MACA/ /	MP		1519/2025
27	D-MACA/23502/2025	PUSPA LATA@PUSHPA LATA SUNANI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1520/2025
28	D-MACA/23502/2025	PUSPA LATA@PUSHPA LATA SUNANI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1521/2025
29	D-MACA/23509/2025	MUNI MUNDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1522/2025
30	D-MACA/23523/2025	NATIONAL INSURANCE CO. LTD.,ANGUL SUBRAT SATPATHY		
	MACA/ /	MP		1523/2025
31	D-MACA/23533/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK SATPATHY		
	MACA/ /	MP		1524/2025
32	D-MACA/23542/2025	M/S. BHARATI AXA GENERAL INSURANCE ADOLTI BBSR		
	MACA/ /	MP		1525/2025
33	D-MACA/23549/2025	ALIBHA PATEL	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1526/2025
34	D-MACA/23555/2025	KAMALA PADHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1527/2025
35	D-MACA/23560/2025	RABI KALO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1528/2025
36	D-MACA/23560/2025	RABI KALO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1529/2025
37	D-MACA/23569/2025	ETAMAN @ ATAMAN BILUNG	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1530/2025
38	D-MACA/23568/2025	DEVID@DEVID HERO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1531/2025
39	D-CRLA/17581/2025	SUKANT SAHU@SUKANT KUMAR SAHU	TUSAR KUMAR MISHRA	
	CRLA/ /	MP		1573/2025
40	D-CRLA/17581/2025	SUKANT SAHU@SUKANT KUMAR SAHU	TUSAR KUMAR MISHRA	
	CRLA/ /	MP		1574/2025
41	D-CRLA/17581/2025	SUKANT SAHU@SUKANT KUMAR SAHU	TUSAR KUMAR MISHRA	
	CRLA/ /	MP		1575/2025
42	D-CRLA/11529/2024	LINGALU SIMHA @ SIMANCHALAM	DEBASIS SARANGI	
	CRLA/622/2024	MP		1576/2025
43	D-CRLA/17623/2025	SUKRA @ GABRIEL BILUNG	TUSAR KUMAR MISHRA	
	CRLA/ /	MP		1577/2025
44	D-CRLA/17623/2025	SUKRA @ GABRIEL BILUNG	TUSAR KUMAR MISHRA	
	CRLA/ /	MP		1578/2025
45	D-WA/23491/2025	STATE BANK OF INDIA, BBSR	MAMTA TRIPATHY	
	WA/ /	MP		2859/2025
46	D-WA/23504/2025	BHOLESWAR SWAIN	HRUDANANDA MOHAPATRA	
	WA/ /	MP		2860/2025
47	D-WA/23534/2025	PRAMOD CHANDRA GURU	DEEPALI MAHAPATRA	
	WA/948/2025	MP		2861/2025
48	D-WA/23534/2025	PRAMOD CHANDRA GURU	DEEPALI MAHAPATRA	
	WA/948/2025	MP		2862/2025
49	D-WA/23534/2025	PRAMOD CHANDRA GURU	DEEPALI MAHAPATRA	
	WA/948/2025	MP		2863/2025
50	D-WA/23539/2025	SISIR KUMAR PANI	DEEPALI MAHAPATRA	
	WA/949/2025	MP		2864/2025
51	D-WA/23539/2025	SISIR KUMAR PANI	DEEPALI MAHAPATRA	
	WA/949/2025	MP		2865/2025
52	D-WA/23539/2025	SISIR KUMAR PANI	DEEPALI MAHAPATRA	
	WA/949/2025	MP		2866/2025
53	D-WA/23567/2025	SARBESWAR NAYAK	DEEPALI MAHAPATRA	
	WA/950/2025	MP		2867/2025
54	D-WA/23567/2025	SARBESWAR NAYAK	DEEPALI MAHAPATRA	
	WA/950/2025	MP		2868/2025
55	D-WA/23567/2025	SARBESWAR NAYAK	DEEPALI MAHAPATRA	
	WA/950/2025	MP		2869/2025
56	D-WA/23567/2025	SARBESWAR NAYAK	DEEPALI MAHAPATRA	
	WA/950/2025	MP		2870/2025
57	D-WA/23534/2025	PRAMOD CHANDRA GURU	DEEPALI MAHAPATRA	
	WA/948/2025	MP		2871/2025

58	D-WA/23539/2025 WA/949/2025	SISIR KUMAR PANI MP	DEEPALI MAHAPATRA	2872/2025
59	D-WP(C)/23487/2025 WP(C)/ /	PATCHAVA KARUNAKAR MP	ANIL BEZAWADA	9760/2025
60	D-WP(C)/7638/2025 WP(C)/6459/2025	M/S.ABHIPASA CONTRUCTION,BBSR, KHURDA MP	CHHITKA RANAJAN DAS	9761/2025
61	D-WP(C)/23490/2025 WP(C)/ /	ASHIS PRADHAN MP	ASHUTOSH PANDA	9762/2025
62	D-WP(C)/23492/2025 WP(C)/ /	GAJENDRA KUMAR SINGH MP	SUNKUR SUDHAKAR RAO	9763/2025
63	D-WP(C)/13622/2015 WP(C)/13622/2015	SUKO@CHARI ORAM MP	SUMITRA MOHANTY	9764/2025
64	D-WP(C)/13622/2015 WP(C)/13622/2015	SUKO@CHARI ORAM MP	M/S.MANAS CHAND	9765/2025
65	D-WP(C)/23494/2025 WP(C)/16185/2025	KAMALAKANTA PANDA MP	RANJAN KUMAR NAYAK	9766/2025
66	D-WP(C)/22617/2025 WP(C)/15804/2025	ARUN KUMAR NAIK MP	ARIJEET MISHRA	9767/2025
67	D-WP(C)/23498/2025 WP(C)/ /	HIMANSHU SEKHAR DAS MP	KUNAL KUMAR SWAIN	9768/2025
68	D-WP(C)/23499/2025 WP(C)/ /	UNION OF INDIA MP	SOUBHAGYA CHANDRA DEV DASH	9769/2025
69	D-WP(C)/23503/2025 WP(C)/16123/2025	SANTI SOUJANYA RATNA NABHI MP	SASWATI MOHAPATRA	9770/2025
70	D-WP(C)/23505/2025 WP(C)/ /	THE BRANCH MANAGER PHULBANI BRANCH MP	NALINI BHANU DASH NALINI BHANU DASH	9771/2025
71	D-WP(C)/23196/2025 WP(C)/16194/2025	DHANESWAR JENA MP	BIJAYA KUMAR BEHERA 1	9772/2025
72	D-WP(C)/23506/2025 WP(C)/ /	DR. PRADYUMNA KUMAR PADHAN MP	NIROD KUMAR SAHU	9773/2025
73	D-WP(C)/23508/2025 WP(C)/ /	THE BRANCH MANAGER PHULBANI BRANCH MP	NALINI BHANU DASH NALINI BHANU DASH	9774/2025
74	D-WP(C)/35680/2024 WP(C)/20414/2024	THE DIVISIONAL FOREST OFFICER, CHANDAKA WILE LIFE DIVISION,BBSR MP		9775/2025
75	D-WP(C)/23512/2025 WP(C)/ /	AKSHYA KUMAR JENA MP	SARADA PRASANNA MOHARANA	9776/2025
76	D-WP(C)/23511/2025 WP(C)/ /	RADHASHYAM PARIDA MP	AKSHAYA KUMAR JENA	9777/2025
77	D-WP(C)/23514/2025 WP(C)/ /	PRASHANTA KUMAR NAYAK MP	PRAHALLAD SAHU	9778/2025
78	D-WP(C)/23515/2025 WP(C)/ /	TAPAS KUMAR CHATARJEE MP	AKSHAYA KUMAR JENA	9779/2025
79	D-WP(C)/23520/2025 WP(C)/ /	BHIMA ROHIDAS MP	ASWINI KUMAR DASH	9780/2025
80	D-WP(C)/34369/2023 WP(C)/34369/2023	DHANESWAR MAHANTA MP	JYOTIRMAY GUPTA	9781/2025
81	D-WP(C)/23521/2025 WP(C)/ /	BANKIM BIHARI BAHINIPATI MP	AKSHAYA KUMAR JENA	9782/2025
82	D-WP(C)/23529/2025 WP(C)/ /	PRASAN KUMAR DASH MP	AKSHAYA KUMAR JENA	9783/2025
83	D-WP(C)/23531/2025 WP(C)/ /	DR.PARESH CHANDRA MOHANTA MP	DR. JITENDRA KUMAR LENKA	9784/2025
84	D-WP(C)/5753/2023 WP(C)/5753/2023	SUDHIR KUMAR SAHOO MP	BAIDHAR SAHOO	9785/2025
85	D-WP(C)/11586/2023 WP(C)/11586/2023	SATRUJIT SAHOO MP	BAIDHAR SAHOO	9786/2025
86	D-WP(C)/23532/2025 WP(C)/ /	BHIMSEN GANTHIA MP	AKSHAYA KUMAR JENA	9787/2025
87	D-WP(C)/22251/2025 WP(C)/15386/2025	KUNJALATA SATAPATHY MP	SUDHASHREE PASAYAT	9788/2025
88	D-WP(C)/23536/2025 WP(C)/ /	ARUNDHATI INFRATECH PVT.LTD MP	SURAJIT MAHANTA	9789/2025
89	D-WP(C)/23466/2025	KANAKALATA MOHANTY	NIRANJAN LENKA	

	WP(C)/16165/2025	MP		9790/2025
90	D-WP(C)/23537/2025	BHARAT CHANDRA SWAIN	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		9791/2025
91	D-WP(C)/23540/2025	KEDAR KUMAR SETHY	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		9792/2025
92	D-WP(C)/23543/2025	RUPAK KUMAR PAL	SUSANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		9793/2025
93	D-WP(C)/23544/2025	TUTU MAJUMDAR	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		9794/2025
94	D-WP(C)/23547/2025	HIMASU SEKHAR SAHU	PRATIK DASH	
	WP(C)/ /	MP		9795/2025
95	D-WP(C)/23522/2025	M/S GHANASHYAMA SAHOO	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		9796/2025
96	D-WP(C)/23548/2025	LAXMIDHAR PADHI	MANOJ KUMAR PATI	
	WP(C)/ /	MP		9797/2025
97	D-WP(C)/23550/2025	ADITYA KUMAR MOHAPATRA	PRATIK DASH	
	WP(C)/ /	MP		9798/2025
98	D-WP(C)/23551/2025	MILAN KUMAR JENA	BIKRAM CHANDRA GHADAI	
	WP(C)/ /	MP		9799/2025
99	D-WP(C)/23552/2025	SAROJ KUMAR RATH	SHAKTI DATTA TRIPATHY	
	WP(C)/ /	MP		9800/2025
100	D-WP(C)/23556/2025	JAGA @ JAGUBANDHA MOHANTA	NIRANJAN LENKA	
	WP(C)/ /	MP		9801/2025
101	D-WP(C)/23558/2025	ASWINI KUMAR DASH		9802/2025
	WP(C)/ /	MP		
102	D-WP(C)/23559/2025	TAPASWINI HOTA	DEEPAK RANJAN SUNDARAY	
	WP(C)/ /	MP		9803/2025
103	D-WP(C)/23524/2025	M/S SHREE RAM CONSTRUCTION	DEBASISH HAZRA	
	WP(C)/ /	MP		9804/2025
104	D-WP(C)/23565/2025	HEMANT KUMAR RANA	JYOTI PATNAIK	
	WP(C)/ /	MP		9805/2025
105	D-WP(C)/23570/2025	BESI MOHAN RAO	BAIDHAR SAHOO	
	WP(C)/ /	MP		9806/2025
106	D-WP(C)/23527/2025	SANJUKTA RANA	SUSANT SEKHOR MOHAPATRA	
	WP(C)/16164/2025	MP		9807/2025
107	D-WP(C)/23572/2025	SURU BEHERA	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		9808/2025
108	D-WP(C)/23574/2025	MAA CHANDI WOMEN SELF HELF GROUPS	SUMANTA KUMAR DALAI	
	WP(C)/ /	MP		9809/2025
109	D-WP(C)/23575/2025	HOTEL BIUE LAGOON, KHURDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9810/2025
110	D-WP(C)/23576/2025	JOGESH KUMAR SAHU @ JOGESH SAHU	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		9811/2025